

**Deposits in Banks**

2571. DR. (SHRIMATI) K.S. SOUNDARAM: Will the Minister of FINANCE be pleased to state:

(a) whether the deposits with nationalized banks have dwindled in May, 1992; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) and (b). The provisional aggregate deposits of all the 28 Public Sector Banks increased from Rs. 200874 crores as on May 1, 1992 to Rs. 202040 crores as on May 29, 1992. The same indicates a marginal increase of Rs. 1166 crores in that period for the Public Sector Banks.

**Amendment of Evidence Act**

2572. SHRI MADAN LAL KHURANA: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 3598 on December 13, 1991 and state:

(a) whether the Judgement has since been studied by the Government;

(b) if so, the outcome thereof; and

(c) the action taken or proposed to be taken by the Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARDWAJ): (a) No, Sir.

(b) Does not arise.

(c) Action, if any, will be taken only after the Judgement has been studied.

**Revival Plan for Jute Industry**

2575. SHRI SUDARSAN RAYCHAUDHURI: Will the Minister of TEXTILES be pleased to state:

(a) whether the Government have prepared any plan to revive the jute industry as a viable sector; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) and (b). Government have taken several measures for the revival of sick mills including creation of Jute Modernisation Fund, establishment of Special Jute Development Fund, Mandator use of jute packing for foodgrains, sugar, cement and urea, purchase of B. Twill bags on cost plus basis, encouragement of diversification by providing financial, fiscal and market support. A high powered committee has also been set up by the Govt for the purpose.

**Shifting of Southern Air Command**

2574. PROF. RITA VERMA: Will the Minister of DEFENCE be pleased to state:

(a) whether the Government propose to shift the Southern Air Command Headquarters from Trivandrum to Madurai;

(b) if so, whether the necessary land and other facilities for the expansion of the Southern Air Command have been made available in Madurai; and

(c) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) No, Sir.

(b) and (c). Do not arise.